

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA No. 289/2005.

20.7.2005.

Mr. Amit Mathur counsel for the applicant.

Heard. Learned Counsel for the applicant submits that the applicant does not want to press this OA and wants to withdraw it. According, applicant is permitted to withdraw the OA. The OA stands dismissed as withdrawn.

(Kuldeep)
(KULDIP SINGH)
VICE CHAIRMAN

P.C./

*Copy given
MSP 9/2005
dt 20.7.05*